

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICCI Bank Ltd.
Vs
Oceanic Tropical Fruits Pvt. Ltd.

MAIN PETITION NUMBER : CP/564/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/980(CHE)/2024

ORDER

Present: Shri. A.G. Satyanarayana, Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the 22nd Progress Report for the quarter ended 31.03.2024.

It is stated that the process has not been completed. One application is pending which is listed today.

In the present case, the liquidation timeline is 31st May, 2024.

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The Liquidator is directed to complete the process by 31.05.2024 presuming that no further extension shall be given.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs